

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †3412
TO BE ANSWERED ON 09.12.2019

FUNDS TO INTEGRATED TRIBAL DEVELOPMENT PROJECT

†3412. SHRI SUNIL KUMAR PINTU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) total funds allocated under the Integrated Tribal Development Projects (ITDP) in the country particularly in Bihar as the State also has a large population of tribals during the last three years, State-wise/district-wise/area-wise; and

(b) the details of funds utilised out of the said funds during the said years till date, State/district/area-wise and the manner in which it has benefited the tribals?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Under the schemes namely Special Central Assistance to Tribal Sub-Scheme (SCA to TSS), Article 275(1) of the Constitution of India and Development of Particularly Vulnerable Tribal Groups (PVTGs), funds are released to State Government to undertake various activities as per proposals submitted by the respective State Government and approval thereof by the Project Appraisal Committee (PAC) constituted in this Ministry for the purpose. Funds under these schemes are not released directly to any ITDP/ITDA. However, funds are released to State for implementation of approved projects either through Integrated Tribal Development Projects (ITDPs)/Integrated Tribal Development Agencies (ITDAs) or through appropriate agency. There is no Integrated Tribal Development Project (ITDP) in Bihar. State-wise details of funds released/utilised including State of Bihar under these schemes are given at **Annexure-I, II & III.**

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †3412 for 09/12/2019 by SHRI SUNIL KUMAR PINTU: M.P. regarding 'FUNDS TO INTEGRATED TRIBAL DEVELOPMENT PROJECT'.

State-wise details of funds released and utilization certificate submitted by the State Governments under the scheme of Special Central Assistance to Tribal Sub Scheme (SCA to TSS) during the last three years							
(Rs. in Lakh)							
S.No.	States	2016-17		2017-18		2018-19	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	5617.3900	5617.39
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	2211.8300	442.37
3	Assam	3407.80	3403.21	0.00	0.00	0.0000	0.00
4	Bihar	743.74	0.00	0.00	0.00	0.0000	0.00
5	Chhattisgarh	11717.82	11717.82	14327.57	13125.49	10342.650	10342.65
6	Goa	455.68	455.68	559.09	0.00	352.3100	0.00
7	Gujarat	9,488.00	9,488.00	10,270.41	9,934.63	11,765.38	11,597.56
8	Himachal Pradesh	1959.39	1959.39	2291.20	9,934.63	3627.9975	3517.26
	J & K	3671.61	3671.61	3626.50	3626.500	3749.8000	749.96
10	Jharkhand	9820.75	9220.75	11372.49	6166.76	8564.5200	2071.06
11	Karnataka	5100.00	5100.00	5955.37	4988.68	5347.7600	605.00
12	Kerala	808.09	288.10	808.43	367.06	335.0000	0.00
13	Madhya Pradesh	19236.61	17443.75	22828.70	13728.62	16968.970	12192.00
14	Maharashtra	9547.00	9547.00	13760.38	13760.38	13802.570	2760.35
15	Manipur	2260.00	2260.00	3790.38	3790.38	5442.4800	420.00
16	Meghalaya	0.00	0.00	0.00	0.00	2739.2000	0.00
17	Mizoram	0.00	0.00	0.00	0.00	1220.0000	0.00
18	Nagaland	0.00	0.00	0.00	0.00	3225.0000	1612.50
19	Odisha	11806.27	11806.27	11975.00	5433.78	17553.220	2899.72
20	Rajasthan	11072.90	11072.90	10051.83	10051.83	10327.930	2093.58
21	Sikkim	1497.62	1217.62	5986.00	644.91	0.0000	0.00
22	Tamilnadu	600.00	516.91	894.10	800.09	315.0000	285.77
23	Telangana	3845.35	3845.35	4493.55	4493.55	2850.3225	2850.32
24	Tripura	1345.76	1245.70	1649.77	1649.77	1294.3800	890.09
25	Uttarakhand	0.00	0.00	679.00	679.00	1012.8800	332.75
26	Uttar Pradesh	121.92	0.00	458.35	0.00	0.0000	0.00
27	West Bengal	5995.50	5995.50	5397.11	5397.11	5833.4100	5610.81
	Total	119502.230	115255.98	134800.00	112197.94	134500.00	66891.14

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State-wise details of funds released and utilization certificate submitted by the State Governments under Grants under Article 275(1) of the Constitution of India (including EMRS) during the last three years

(Rs. in Lakh)

S.No.	States	2016-17		2017-18		2018-19	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	2869.43	2869.43	4591.11	4591.11	6390.77	6390.77
2	Arunachal Pradesh	6580.53	6463.70	8378.82	8378.82	12170.52	7626.73
3	Assam	844.12	731.45	0.00	0.00	3916.32	19.56
4	Bihar	1467.58	1433.88	991.89	0.00	0.00	0
5	Chhattisgarh	10488.52	10488.52	10964.49	10964.49	11352.92	11352.92
6	Goa	450.00	126.19	103.00	0.00	345.66	0
7	Gujarat	9739.02	9739.02	11384.08	11384.08	11648.20	8160.77
8	Himachal Pradesh	1595.87	1595.87	2074.70	2074.70	3378.16	3242.16
	Jammu & Kashmir	3539.66	3539.66	3049.06	3049.06	2051.79	510.044
10	Jharkhand	9489.38	8962.26	12386.93	8167.06	7354.30	3416.01
11	Karnataka	4664.00	4664.00	5881.74	5881.74	5220.61	1880.590
12	Kerala	695.58	695.58	803.17	244.02	472.28	0
13	Madhya Pradesh	14971.43	14971.43	22399.48	12152.94	24635.30	7683.14
14	Maharashtra	11536.53	11536.53	13862.24	13862.24	17015.91	1766.34
15	Manipur	1694.40	1694.40	2308.80	2308.80	5367.65	864.64
16	Meghalaya	1576.21	1576.21	3603.40	1267.80	5129.79	43.37
17	Mizoram	1927.49	1927.49	2504.41	2504.41	3507.71	2876.55
18	Nagaland	6368.00	6368.00	4434.11	4434.11	9194.49	4368.51
19	Odisha	11954.96	11954.96	15995.30	7765.62	21449.15	5391.41
20	Rajasthan	10341.39	10341.39	10240.58	10240.58	13769.23	3301.7
21	Sikkim	1147.00	1147.00	405.30	405.30	355.34	355.34
22	Tamil Nadu	798.24	798.24	378.00	378.00	773.57	213.71
23	Telangana	3608.05	3608.05	5015.32	5015.32	3248.89	3248.89
24	Tripura	1280.99	1280.99	2040.89	2040.89	2006.73	1034.06
25	Uttar Pradesh	1138.62	890.12	189.00	189.00	252.43	252
26	Uttarakhand	0.00	0.00	1577.56	473.20	1255.27	0.00
27	West Bengal	5814.37	5814.37	5376.51	5376.51	9235.73	6246.66
	Total	126581.37	125218.74	150939.89	123149.8	181498.72	80245.87

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State-wise details of funds released and utilization certificate submitted by the State Governments under the scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs) during the last three years

(Rs. in Lakh)

S.No.	States	2016-17		2017-18		2018-19	
		Total Release	UC Received	Total Release	UC Received	Total Release	UC Received
1	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	1837.00
2	Andaman & Nicobar Island	100.00	57.00	200.00	0.00	0.00	0.00
3	Bihar	342.84	0.00	295.91	158.47	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	1051.50
5	Gujarat	779.12	779.12	390.67	390.67	604.00	331.39
6	Jharkhand	3120.00	3120.00	2043.75	2043.75	3295.79	700.00
7	Karnataka	136.00	136.00	467.00	467.00	460.00	460.00
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00
9	Madhya Pradesh	10460.00	9950.00	8232.46	8232.46	7998.09	5508.50
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	1230.26
11	Manipur	329.00	329.00	195.00	195.00	1157.55	0.00
12	Odisha	1379.00	1379.00	1297.00	1297.00	3626.00	738.31
13	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	1008.00
14	Tamil Nadu	3055.00	2868.27	1770.75	1458.00	0.00	0.00
15	Telangana	1139.00	1139.00	778.00	778.00	533.00	533.00
16	Tripura	2250.00	2250.00	2305.00	2072.28	789.53	0.00
17	Uttar Pradesh	0.00	0.00	17.96	17.96	0.00	0.00
18	Uttarakhand	292.48	292.48	130.00	130.00	565.86	206.00
19	West Bengal	574.00	574.00	330.76	0.00	843.42	0.00
Total		33799.44	32616.87	23946.01	22670.34	25000.00	13603.96